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Title: Introduction of the Code Of Criminal Procedure (Amendment) Bill, 2015. (Amendment Of Section 358).

SHRI DUSHYANT CHAUTALA (HISAR): I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

*The motion was adopted.*

SHRI DUSHYANT CHAUTALA: I introduce the Bill.

**16.05 Â½ hours**